

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

SUB: DISTRICT JUDGES (ENTRY LEVEL) – Schedule for Viva Voce for filling up of 15 Vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007 on 30.03.2026 & 31.03.2026 respectively — ORDERS — ISSUED.

READ: 1. Order dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No. 1867/2006.
2. High Court's letter Roc.No.325/2026-B.Spl., dated 18.03.2026.

ORDER ROC.NO.325/2026-B.SPL. DATED:23.03.2026

The High Court decided to fill up the **15 Vacancies** in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007 on the basis of following criteria adopted hereunder:

- i) **Evaluation of ACRs for the last five years;**
- ii) **Assessment of five Judgments rendered on contest in civil/criminal cases: and**
- iii) **Oral Interview;**

In view of the above, the High Court made the following order:-

The 24 Civil Judges (Senior Division), who have completed 5 years of qualifying service as Civil Judges (Senior Division) as on 31.03.2026 and who are under consideration zone for promotion as District Judges (Entry Level) from the cadre of Civil Judges (Senior Division) on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007 are hereby directed to attend the viva voce at High Court of Andhra Pradesh on the following dates:

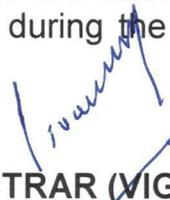
Sl. No	DATE OF INTERVIEW	NUMBER OF OFFICERS	LIST OF OFFICERS
1.	30.03.2026 from 04.30 PM onwards.	12	ANNEXURE - I
2.	31.03.2026 from 04.30 PM onwards.	12	ANNEXURE – II

The eligible 24 officers are informed that the breakup of total 100 marks fixed for promotion as District Judge (Entry Level), are as follows:

i)	Evaluation of Annual Confidential Reports	50 marks
ii)	Assessment of Judgments	40 marks
iii)	Oral interview	10 marks

Further, the officers, who are called for viva voce, are hereby directed to report before the Registrar (Vigilance), High Court of Andhra Pradesh by 03.00 p.m. sharp, on the date of their viva voce as shown in the Annexures I and II.

The concerned Unit Heads are hereby directed to make necessary alternative incharge arrangements to the officers who are attending viva voce on the dates shown in the Annexures I and II, during the period of their absence.


REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before Their Lordships for kind perusal)
3. The **Registrar General and other Registrars**, High Court of Andhra Pradesh.
4. The Registrar, (I.T-cum-Central Project Coordinator), High Court of Andhra Pradesh (**with a request to direct the concerned to upload the High Court Proceedings**)

5. **THE PRL. DISTRICT JUDGES:**

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Kurnool, Krishna at Machilipatnam, Nellore, Prakasam, Srikakulam, Visakhapatnam and West Godavari at Eluru.

6. **THE I ADDITIONAL DISTRICT JUDGES:**

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Kurnool, Krishna at Machilipatnam, Nellore, Prakasam, Srikakulam, Visakhapatnam and West Godavari at Eluru.

ANNEXURE – I**LIST OF CIVIL JUDGES (SENIOR DIVISION)
CALLED FOR VIVA VOCE
ON 30.03.2026 AT 04.30 P.M.**

1.	SRI I.KARUNA KUMAR Principal Civil Judge (Senior Division), Nellore.
2.	MISS. A.SAI KUMARI, Civil Judge (Senior Division), Kothapeta, East Godavari District.
3.	SMT. B.NIRMALA, Civil Judge (Senior Division), Tekkali, Srikakulam District.
4.	SMT. B.H.V.LAKSHMI KUMARI, Civil Judge (Senior Division), Vizianagaram.
5.	SRI V.VENKATESWARA RAO, III Additional Civil Judge (Senior Division), Vijayawada, Krishna District.
6.	SMT. M.SUDHA, Civil Judge (Senior Division), Chirala, Prakasam District.
7.	SMT. M.SOBHA, Civil Judge (Senior Division), Kandukur, Prakasam District.
8.	SRI D.VENKATESWARLU NAIK, Civil Judge (Senior Division), Hindupur, Ananthapuramu District.
9.	Smt. K.JAYA LAKSHMI, Additional Civil Judge (Senior Division), Madanapalle, Chittoor District.
10.	SRI MANIPATI SRIDHAR, Principal Civil Judge (Senior Division), Srikakulam.
11.	SMT. S.JAYALAKSHMI, Civil Judge (Senior Division), Kadiri, Ananthapuramu District.
12.	SRI J.SRINIVASA RAO, Civil Judge (Senior Division), Sompeta, Srikakulam.

ANNEXURE – II

**LIST OF CIVIL JUDGES (SENIOR DIVISION)
CALLED FOR VIVA VOCE
ON 31.03.2026 AT 04.30 P.M.**

13.	SRI D.VIJAYA SARADHI RAJU, Principal Civil Judge (Senior Division), Tirupati, Chittoor District.
14.	SRI K.VENKATESWARA RAO, Principal Civil Judge (Senior Division), Ramachandrapuram, East Godavari District.
15.	SMT. M.KUMUDINI, Principal Civil Judge (Senior Division), Guntur.
16.	Dr. Y.BINDU MADHAVI, Civil Judge (Senior Division) now working as Deputy Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
17.	SRI SHAIK JANI BASHA, Principal Civil Judge (Senior Division), Rajamahendravaram, East Godavari District.
18.	SRI Y.GOPALA KRISHNA, I Additional Civil Judge (Senior Division), Guntur.
19.	SMT. K.V.L.HIMA BINDU, Principal Civil Judge (Senior Division), Machilipatnam, Krishna District.
20.	SRI T.VENKATA RAJESH KUMAR, IV Additional Civil Judge (Senior Division), Guntur.
21.	SRI K.K.V.BULLI KRISHNA, Principal Civil Judge (Senior Division), Eluru, West Godavari District.
22.	SMT. T.MALLESWARI, Principal Civil Judge (Senior Division), Kurnool.
23.	SRI MUTTA VENKATESWARA RAO, VI Additional Civil Judge (Senior Division), Visakhapatnam.
24.	SRI N.SIRISH, Additional Civil Judge (Senior Division), Madanapalle, Chittoor District.